

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 30.03.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 250/2022 (CI) & 251/2022 (UH) Comp App (AT)(CH)(Ins) No. 89/2022	Precious Energy Holdings Limited BVI V State Bank of India & Anr	R. Maheswari	Vidyalakshmi Vipin R1 T. Ravichandran R2/Applicant
2.	Comp App (AT)(CH)(Ins) No. 103/2022 & IA No. 238 & 239/2022	Bandla Ganesh Babu V Raghu Babu Gunturu, Liquidator & 2 Ors	Avinash Krishnan Ravi	
3.	Comp App (AT)(CH)(Ins) No. 105/2022 & IA No. 240/2022	A. Shankar V Bank of India & Anr	Harishankar Mani Jerin Asher Sojan	

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH)(Ins) No.146/2021	ICICI Bank Limited V OPTO Circuits India Limited & 2 ors	Sivakumar & Suresh	Samarth Shreedar R1 N. P. Vijayakumar-R3

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfey Correya & anr V Bijoy Prabakaran Pulipara(PVS Memorial Hospital P, RP Ltd)	Prashanth Mohan PCA Pradeep Joy	Bijoy Prabakaran Pulipara PCS
6.	Comp App (AT)(CH) No. 58/2021 in IA No. 659,660 & 661/2021	K. Ravindranath V K. Adilakshmi & 10 Ors.	T.K. Bhaskar Srinath Sridevan K. Harishankar	
7.	Comp App (AT)(CH)No.10 2021	M.S.Muralidaran and Arr V Technology Frontiers India Pvt Ltd	Mr. K. Gaurav Kumar, PCS Mr. Alpa Jain, PCS	R1 Sriram S, PCS for R3, 4, 5 & 11 P. Giridharan R.6, 7 & 10 Gauri Rasgotra R8 Ranghasayee R9 Kumarpal Chopra
8.	Comp App (AT)(CH)(Ins) No. 52/2021	KCP Shivraman V Subramaniam Aneetha	R. Sowmiya S. Varshini	P. Raghunathan P. S. Gopalan & Co
9.	Comp App (AT) (CH) No. 28/2021	Hotel City Plaza P Ltd & Anr V Union of India Through the Regional Director (SR) Ministry of Corporate Affairs Chennai	Dr. K.S. Ravichandran	Avinash Krishnan Ravi
10.	Comp App (AT)(CH) No. 8/2022 IA No. 67/2022	Servocraft HR Solutions P Ltd & 3 Ors V M.G. Helen & 2 Ors	K.R. Hariharan K. Sreedharan	S. Ravi Caveator for R1

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) No.25/2021 (PH)	Indus Motor Company P Ltd & 7 ors V T. P. Anil Kumar & 3 ors	Alishan Naquee	Shardul Amarchand Mangaldas & Co Caveator for R1-R4

12.	TA No.19/2021 Comp App (AT) No.124/2020	Meenakshi Hotels & Resorts Pvt. Ltd & Arr V Abraham Reji & 14 Ors.	Vinay Mathew Joseph	R-1&2/Hema Srinivasan Swathi Umayaparvathi R-9/Anil D Nair
13.	Comp App (AT)(CH)(Ins) No. 272/2021 & IA No. 588,589 & 590/2021	Sumit Binani RP of KSK Mahanadi Power Company Ltd V V. Venkatachalam RP of Raigarh Champa Railway Infrastructure P Ltd & Anr	Sandeep Bajaj Aakanksha Nehra	Y. Suryanarayana R1 Aniruth Krishnan R2
14.	TA No. 54/2021 (Comp. App (AT)(Ins)No. 473/2020)	RKKR Steels P Ltd V Ramakrishnan Sadasivan Liquidator of Surana Industries Ltd	Kartik Malhotra	J. Manivannan

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For Assistance,

- 1.Dy.Registrar - **PH No. : 044-2888 0500**
CELL : 99402 25692
- 2.Court Officer - **PH No. : 044-2888 0450**

By the order of Hon'ble Member (J)

(Chennai Bench)